

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 8
(IB)-1481(PB)/2019

IN THE MATTER OF:

Sh. Satyajeeet Panda & Anr.
Vs.

.... Petitioner/Applicant

M/s. ANS Apartments Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 18.01.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Inventors : Mr. Aaditya Vijay Kumar, Mr. Malvi
For the GNOIDA : Mr. UN Singh

ORDER

IA-4662/2020, IA-4240/2022, IA-4720/2022

Ld. Counsel Mr. UN Singh appeared for GNoida and seeks time to file an impleadment application to implead the SRA.

At request, list the matter on 17.02.2023.

-Sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd-

(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)

18.01.2023
ANAND DUBEY